

- (b) Minister in charge of Women and Child Development-Co-Chair, *ex-officio*;
- (c) Secretary to the Government of India in charge of the Department of Family Welfare-Vice Chairman, *ex-officio*;
- (d) Two members to be appointed by the Central Government to represent the Ministries of Central Government in charge of Law and Justice and Indian System of Medicine and Homeopathy, *ex-officio*;
- (e) Director General of Health Services of the Central Government, *ex-officio*;
- (f) Ten members to be appointed by the Central Government, two each from amongst-
 - i. eminent medical geneticists;
 - ii. eminent gynecologists and obstetricians or expert of *stri-roga* or *prasuti-tantra*;
 - iii. eminent pediatricians;
 - iv. eminent social scientists; and
 - v. representatives of women welfare organizations;
- (g) three Women Members of Parliament, of whom two shall be elected by the House of the People and one by the Council of States;
- (h) four members to be appointed by the Central Government by rotation to represent the States and the Union territories, two in the alphabetical order and two in the reverse alphabetical order;
- (i) an officer, not below the rank of a Joint Secretary or equivalent of the Central Government, in charge of Family Welfare, who shall be the Member-Secretary, *ex-officio*;
- (j) Special Invitees.

**Status of contract and casual labourers
working in CPSUs**

2280. SHRI O.T. LEPCHA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the names and locations of Central Public Sector Undertakings (CPSUs) under the Ministry;
- (b) the number of contract and casual labourers appointed therein during the last three years;
- (c) the jobs in which these contract and casual labourers were appointed;
- (d) the number of contract and casual labourers who were regularized during the last three years;
- (e) the mechanism adopted to ensure minimum wages to these workers;
- (f) the mechanism to ensure that the provisions of various labour laws are not violated by contractors and others; and
- (g) the actions taken in case of complaints and violations by contractors?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): (a) to (d) The details are given in Statement (See below).

(e) to (f) Mechanism adopted to ensure minimum wage and enforcement of various Labour laws is as follows:

- i) Contract labour cell ensures compliance of labour laws in some of the CPSEs.
- ii) While awarding the contract to the contractors, statutory minimum wages are clearly mentioned in the contract.
- iii) Periodic inspections are carried out by labour authorities.
- iv) Surveillance by authorized officials of the CPSEs.
- v) In some CPSEs payments to contractors are subject to proof of compliance of various labour laws and welfare regulations.

(g) In case of complaints and violations by contractors, the matter is investigated and action against contractors like holding up of payments, blacklisting of contractors etc. is taken.

Statement

Details of contract and casual labourers working in CPSUs from 2008-09 to 2010-11

Sl.No.	Name and Location of the CPSEs	No. of contract and casual labourers appointed during the last three years			Nature of Jobs and casual	labourers regularized during the last three years
		2008-09	2009-10	2010-11		
1	2	3	4	5	6	7
1.	Bharat Heavy Electricals Ltd., BHEL House, Sin Fort, Asian Games Village, New Delhi	11,115	11,543	12,017	Housekeeping, loading, unloading, collection of scraps, watch and ward services, etc.	Nil
2.	Bharat Heavy Plate & Vessels Ltd., PO BHPV, Visakhapatnam-530 012	421	423	422	Housekeeping, loading, unloading, collection of scraps, watch services, etc.	Nil
3.	Andrew Yule & Co. Ltd. Yule House, 8, Dr. Rajendra Prasad Sarani, Kolkata - 700001		05		Cleaning, house-keeping and services	19
4.	Hindustan Salts Ltd. B-427, Pradhan Marg, Malviya Nagar, Jaipur-302017	9	6	Nil	Salt Production, dispatch etc.	Nil

5.	Sambhar Salt Ltd. B-427, Pradhan marg, Malvia Nagar, Jaipur-302017	246	240	278	Salt Production, dispatch etc	Nil
6.	Bridge & Roof Co.Ltd., 5th Floor, Kankaria Centre2/1, Russel Street Kolkata 700071	383	320	264	Exclusively in the project sites for construction work situated all over India	53
7.	Bharat Pumps & Compressors Ltd., Naini, Allahabad.	384	341	312	Material handling, gardening, cleaning, sweeping and canteen work	Nil
8.	Richardson & Cruddas, Byculla Iron Works, PB No.4503, Sir JJ Road, Mumbai 400 008.	37	42	34	Engaged in works of for carrying out fabrication jobs	Nil
9.	Heavy Engineering Corporation Ltd., Plant Plaza Road, PO Dhurwa, Ranchi-834004.	38	67	20	Manual Work, Fitter, turner, machinist and PC/ CAD operator	Nil
10.	Instrumentation Ltd., Jhalawar Road, Kota-5, Rajasthan.-324005.	160	157	153	Temporary nature of work	101
11	Rajasthan Electronics & Instruments Ltd., 2, Kanakpura Indl. Area, Jaipur, Rajasthan	233	208	171	House keeping, security, gardening, loading, unloading, office work, repairing and maintenance, installation	1

1	2	3	4	5	6	7
12.	Hindustan Cables Ltd., 9, Elgin Road, Kolkata-700020	Nil	Nil	Nil	Not Applicable	Nil
13.	Bharat Bhari Udyog Nigam Ltd., 26, Raja Santosh Road, Kolkata-700027	12	13	13	Security Work, office help etc.	Nil
14.	Braithwpite Burn & Jessop Construction Co. Ltd., 27, RN Mukherjee Road, Kolkata	446	438	543	Fabrication and erection jobs	Nil
15	Hindustan Photo Films MFG. Co. Ltd., Indu Nagar, Ootacamaund - 643005 Tamil Nadu.	5	1	2	Health Centre Job	78
16	Scooters India Ltd., Sarojini Nagar, PO Box No.1, Lucknow-226008	115	261	356	Need based contractual appointments to ensure sustenance of operations	Nil
17.	Tyre Corporation of India Ltu., Leslie House, 19, J.L.Nehru Road, Kolkata.	748	748	748	Production and maintenance, security arrangement and sweeping/cleaning/ peons	Nil
18.	Hindustan Paper Corporation Ltd., Ruby Building, 75-C, Park Street, PB No.700016, Kolkata	3000	2957	3016	Unskilled nature of job which are incidental to the manufacturing process	Nil

19.	Hindustan Newsprint Ltd., Newsprint Nagar, Distt. Kottayanm Kerala -686616.	864	863	863	Unskilled nature of job which are incidental to the manufacturing process	Nil
20.	Nagaland Pulp & Paper Co.Ltd., PO Paper Nagar, Distt. Mokokchung, Nagaland	36	35	35	Unskilled nature of job which are incidental to the manufacturing process	Nil
21	NEPA Ltd., NepaNagar-450 221 Madhya Pradesh	Nil	Nil	Nil	Not Applicable	Nil
22	HMT Ltd., 59, Bellary Road, Bangalore-560 032	390	431	321	Confined to need based areas only	Nil
23	HMT Machines Tools Ltd., 59, Bellary Road, Bangalore-560 032	1169	1154	890	Confined to need based areas only	Nil
24.	HMT Watches Ltd., 59, Bellary Road, Bangalore-560 032	136	136	158	Confined to need based areas only	Nil
25.	HMT Chinar Watches Ltd, Zainakot, Srinagar-190017.	4	5	7	Confined to need based areas only	Nil
26.	HMT Baarings Ltd. 59, Bellary Road, Bangalore-560032	28	28	107	Confined to need based areas only	Nil

1	2	3	4	5	6	7
27.	HMT (International) Ltd.,59 Bellary Road, Bangalore-560032	7	3	8	Confined to need based areas only	Nil
28	Cement Corporation of India Ltd., Core-5, Scope Complex, 7, Lodi Road, New Delhi	1410	1408	1488	Loading/Unloading operations, cleaning, maintenance, fabrication, security, sanitation and mining equipments operations	Nil
29.	Engineering Projects (India) Ltd.,Core-3, Scdpe Complex, 7, Lodi Road, New Delhi.	Nil	Nil	Nil	Not Applicable	Nil
30.	Hooghly Printing Company Limited, Yule House, 8, Dr. Rajendra Prasad Sarani, Kolkata-700001.	Nil	Nil	Nil	Not Applicable	Nil
31.	Triveni Structurals Ltd., Naini, Allahabad -211 010.	Nil	Nil	Nil	Not Applicable	Nil
32.	Tungabhadra Steel Products Ltd.,Distt. Bellary, Tungabhadra Dam -583225	Nil	Nil	Nil	Not Applicable	Nil